

RAJASTHAN HIGH COURT, JAIPUR BENCH, JAIPUR
High Court WebSite :- <http://hcraj.nic.in>

RAJASTHAN HIGH COURT JAIPUR BENCH, JAIPUR

DATED: 12.01.2018

NOTICE

IT IS NOTIFIED TO ALL CONCERNED THAT
DUE TO NON-SITTING OF HON'BLE SMT. JUSTICE
SABINA ON 15.01.2018 CASES LISTED BEFORE HER
LORDSHIP IN DAILY CAUSE LIST DATED 15.01.2018
IN COURT NO. 8, MAY BE MENTIONED BEFORE & TAKEN
UP BY THE S.B.COMPRISING HON'BLE MR. JUSTICE
KANWALJIT SINGH AHLUWALIA FROM 10.30 AM TO
01.00 PM & 02.00 P M TO 04.30 PM IN COURT NO. 6.
(EXCEPT PART HEARD & TIED UP CASES.)

BY ORDER

DEPUTY REGISTRAR (JUDL.)

Supplementary Causelist(Filterd)
Monday Dated : 15/01/2018
THE CHIEF JUSTICE COURT
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE G R MOOLCHANDANI

S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR ORDERS				
50	C.W. 17485/2017 0400 -PIL	ANIL PANJWANI UNION OF INDIA AND ANR	PETITIONER SELF-P	RAJNEESH GUPTA-R
FOR ORDERS ON INTERIM APPLICATIONS				
51	C.W. 3644/2017 0400 -PIL APPL 20208/2017	BHANWAR SINGH GURJAR STATE OF RAJ AND ORS	MAHENDRA SINGH GURJAR-P	MR.D.V.THOLIA AAG-R
FOR FRESH ADMISSION WITHOUT STAY				
52	C.W. 1159/2018 4400 -PAROLE	MUKESH STATE OF RAJ AND ORS	GOVIND PRASAD RAWAT-P	
ADMISSION WITH NOTICE SERVED - REPLY FILED				
53	C.W. 390/2015 0400 -PIL	FIROZUDDIN STATE (HOME DEPARTMENT)ORS	PREM KRISHAN SHARMA-P	SYED SAADAT ALI-R A G SHEETANSHU SHARMA-R BHARAT SINGH-R S S OLA S L SHARMA-R SHREY GAHARANA-R VED PRAKASH SOGARWAL-R
With				
54	C.W. 11906/2008 2700	JAMAL SHAH AND ORS STATE OF RAJ AND ORS	DINESH YADAV-P VEDPRAKASH SOGARWAL-P	R P SINGH AAG-R AMOD KASLIWAL-R G S GILL AAG-R S C PUROHIT ADD G C-R SYED SAADAT ALI-R SYED ZAKAWAT ALI DY G C-R
With				
55	C.W. 17401/2017 4300	FAREED SHAH AND ORS STATE OF RAJ AND ORS	N C SHARMA S L SHARMA-P	PREM KRISHAN SHARMA-R SYED SAADAT ALI-R
With				
56	C.W. 17946/2017 4300	RAVI KUMAR AND ORS STATE OF RAJ AND ORS	VED PRAKASH SOGARWAL-P	RAHUL LODHA-R ANAMIKA ARORA-R SYED SAADAT ALI-R
57	C.W. 21335/2017 4400 -PAROLE	SURESH STATE OF RAJ AND ORS	GOVIND PRASAD RAWAT-P	
FOR HEARING				
58	C.W. 4473/2016 0400 -PIL	DR R B SINGH &ANR STATE (EDUCATION DEPARTMENT)ORS	R C JOSHI-P	AJIT MALOO-R A G SHEETANSHU SHARMA-R AAG AASHISH SHARMA-R

Supplementary Causelist(Filtered)
Monday Dated : 15/01/2018
Court No :2
HON'BLE MR. JUSTICE K.S.JHAVERI
HON'BLE MR. JUSTICE VIJAY KUMAR VYAS

NOTE: 1-CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY				
89	S.A.W. 1931/2017 4300 STAY 19512/2017	INDIAN OIL CORPORATION LTD PREM YADAV	SURUCHI KASLIWAL SUKRITI-P	
ADMISSION WITH NOTICE SERVED- REPLY FILED				
90	S.A.W. 1160/2017 1600 STAY 12034/2017	DINESH CHOURASIYA STATE OF RAJ AND ORS	VIKAS KABRA-P	PARAG RASTOGI-R RAJENDRA PRASAD AAG-R
With				
91	S.A.W. 1168/2017 1600 STAY 12146/2017	MANISH GOTWAL STATE OF RAJ AND ANR	VIKAS KABRA-P	PARAG RASTOGI-R RAJENDRA PRASAD AAG-R
FOR ORDERS				
92	S.A.W. 643/2017 0516 BEFORE D B II CMCW 331/2017 STAY 6442/2017	GIRIRAJ KUMHAR STATE OF RAJ AND ORS	TANVEER AHAMAD-P	BHARAT SAINI SONIYA SAINI-R ACHINTYA KAUSHIK-R
93	S.A.W. 1141/2017 3100 STAY 11803/2017	ICICI BANK LTD STATE (FINANCE DEPARTMENT)ORS	SURUCHI KASLIWAL-P	ALANKRITA SHARMA-R
With				
94	S.A.W. 1260/2017 3100 STAY 13119/2017	ICICI BANK LTD STATE (FINANCE DEPT) ORS	SURUCHI KASLIWAL-P	MS.ALANKRITA SHARMA-R R B MATHUR-R
FOR ORDERS ON INTERIM APPLICATION				
95	S.A.W. 351/2017 1800 APPL 1667/2018 STAY 3725/2017	COL CHANDRA SINGH SHEKHAWAT STATE OF RAJ & ANR	SHALINI SHEORAN-P	
FOR HEARING				
96	S.A.W. 1269/2017 2203 FURTHER ARGUMENT	SMT SULBHA SINSINWAR SMT BEENA AND ORS	N C SHARMA S L SHARMA-P	AJAY CHAUDHARY-R J M SAXENA AAG-R
With				
97	S.A.W. 1271/2017 2203	SMT SNEHLATA SMT BEENA AND ORS	N C SHARMA S L SHARMA-P	AJAY CHAUDHARY-R J M SAXENA AAG-R

Supplementary Causelist(Filterd)

Monday Dated : 15/01/2018

Court No :3

HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE DINESH CHANDRA SOMANI

NOTE: 1-CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST

S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR PRONOUNCEMENT OF JUDGEMENT/ORDERS				
40	C.M.A. 1246/2016	MADAN MOHAN SHARMA SMT MANJU	H P SINGH-P	D K DIXIT-R
	1001	BEFORE		
ADMISSION WITH NOTICE SERVED - REPLY NOT FIELD				
41	S.A.W. 1435/2017	STATE OF RAJ AND ORS VIRENDRA SINGH	S K GUPTA AAG-P	VEDPAL SHASTRI-R
	0515	CMCW 813/2017		
		STAY 14967/2017		

Supplementary Causelist(Filterd)

Monday Dated : 15/01/2018

Court No :4

HON'BLE MR. JUSTICE MOHAMMAD RAFIQ
HON'BLE MR. JUSTICE GOVERDHAN BARDHAR

NOTE: ORDER HAS ALREADY BEEN PASSED IN THE CASES LISTED IN DAILY
CAUSE LIST DATED 15/01/2018 AT S NO 17, 18 AND 24

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
74	CRL.A. 1989/2017 0104 SOSA 1287/2017	VIKRAM STATE OF RAJASTHAN THROUGH P P	RAJKUMAR SUTHAR-P
With			
75	CRL.A. 1896/2017 0104	SURAJ @ TANNY STATE OF RAJASTHAN THROUGH P P	RAJESH GOSWAMI-P
With			
76	CRL.A. 1988/2017 0104 SOSA 1286/2017	KALA @ KALYA @ KARAN STATE OF RAJASTHAN THROUGH P P	RAJKUMAR SUTHAR-P
With			
77	CRL.A. 1990/2017 0104 DEFECT SOSA 1288/2017	DARBAR SINGH STATE OF RAJASTHAN THROUGH PP	RAJENDRA SINGH TANWAR-P
78	Hab.Corpus 5/2018 0304 -HAB.COR.	ABDUL MAJEED STATE OF RAJ AND ORS	JIYA UR RAHMAN-P MR. B.N. SANDU AAG/GA-R
FOR ORDERS ON INTERIM APPLICATION			
79	CRL.A. 2265/2017 0104 (LIMITATION) APPL 789/2017	MOHD ANEESH STATE OF RAJASTHAN THROUGH P P	ANIL UPMAN/K C MEENA-P
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
80	Hab.Corpus 6/2018 0304 -HAB.COR.	RAMKISHAN STATE OF RAJ AND ORS	RAJNEESH GUPTA RAHUL SH-P MR. B.N. SANDU AAG/GA-R
ADMISSION WITH NOTICE SERVED-REPLY FILED			
81	Hab.Corpus 234/2017 0304 -HAB.COR.	BAJRANG LAL JANGIR STATE OF RAJ AND ORS	IMRAN KHAN-P MR BN SANDU AAG-R

Supplementary Causelist(Filtered)

Monday Dated : 15/01/2018

Court No :6

HON'BLE MR. JUSTICE KANWALJIT SINGH AHLUWALIA

NOTE: CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST

2 THE HEARING OF CASE LISTED IN DAILY CAUSE LIST DATED

15/01/2018 AT S NO 42 WILL REMAIN ADJOURNED

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- DEFECT CASES			
65	CRL.LV.A. 47/2016	STATE OF RAJASTHAN GANESH @ SONU AND ANR	P P-P
66	CRL.LV.A. 413/2016	STATE OF RAJASTHAN RAMU @ RAMJILAL	P P-P
67	CRL.LV.A. 501/2016	STATE OF RAJASTHAN TANWARSINGH	P P-P
68	CRL.LV.A. 612/2016	STATE OF RAJASTHAN SURESH CHAND	P P-P
FOR ORDERS			
69	CRL.LV.A. 557/2016	STATE OF RAJASTHAN GORDHAN SINGH AND ANR	P P-P
70	CRL.A. 2279/2017 0102 SOSA 1431/2017	RAMNIWAS STATE OF RAJASTHAN THROUGH PP	HARI KRISHAN SHARMA-P
TO BE MENTIONED			
71	CRL.A. 466/1989 0102 BEFORE	RAJESH KUMAR STATE OF RAJ.	P.P.-R

Supplementary Causelist(Filtered)
Monday Dated : 15/01/2018
Court No :9
HON'BLE MR. JUSTICE DEEPAK MAHESHWARI

NOTE: CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN AFTER LUNCH HOURS.

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - DEFECT CASES				
76	CRL.M.PET. 12/2018 0204	BALUAARAM STATE OF RAJ AND ORS	ARVIND SHARMA-P	
FOR FRESH ADMISSION WITH STAY				
77	CRL.M.PET. 6371/2017 0204 STAY 6679/2017	SMT NEERAJ STATE OF RAJ AND ORS	JAINENDRA JAIN-P	
78	CRL.M.PET. 6653/2017 0204 STAY 6953/2017	MAHENDRA KUMAR OJHA STATE OF RAJ AND ANR	V S BADHWAR-P	
79	CRL.M.PET. 6670/2017 0204 STAY 6975/2017	SURESH KUMAR AND ORS STATE OF RAJ AND ANR	N K SINGHAL-P	
80	CRL.M.PET. 138/2018 0204 STAY 130/2018	LALA RAM AND ANR STATE OF RAJ AND ANR	NISHANT SHARMA-P	
81	CRL.M.PET. 140/2018 0204 STAY 134/2018	HARBAKHASHA RAM STATE OF RAJ AND ANR	PRADEEP KALWANIA/SUSHILA-P	
82	CRL.M.PET. 165/2018 0204 STAY 157/2018	PAPPI AND ORS STATE OF RAJ AND ANR	RAJNEESH GUPTA RAHUL SH-P	JIYA UR RAHMAN-R
83	CRL.M.PET. 198/2018 0204 STAY 191/2018	JAGDISH KUMAR STATE OF RAJ AND ANR	V S POONIA-P	
FOR FRESH ADMISSION WITHOUT STAY				
84	CRL.M.PET. 3012/2017 0204	VIJENDRA SINGH STATE OF RAJASTHAN THROUGH P P	KAPIL PRAKASH MATHUR-P	P.P.-R
85	CRL.M.PET. 5966/2017 0204	OMPRAKASH STATE OF RAJ AND ORS	VINOD KUMAR SHARMA-P	
With				
86	CRL.M.PET. 5204/2017 0204 STAY 5441/2017	RAJESH AND ANR STATE OF RAJ AND ANR	ANIL UPMAN-P	
87	CRL.M.PET. 203/2018 0204	PRIYANKA SHARMA STATE OF RAJ AND ORS	KUMUD SINGH-P	
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED				
88	CRL.M.PET. 5606/2017 0204 STAY 5874/2017	GOKUL CHAND SONI STATE OF RAJ AND ANR	MAHESH GUPTA-P	HANUMAN CHOUDHARY-R
89	CRL.M.PET. 5662/2017 0204 STAY 5937/2017	PRAVEEN KHANDELWAL AND ORS STATE OF RAJ AND ANR	SAMARTH SHARMA-P	RAJNEESH GUPTA/RAHUL SH.-R
With				
90	CRL.M.PET. 6100/2017 0204	PRITI DEVI STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA-P	

Supplementary Causelist(Filterd)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
91	CRL.M.PET. 6342/2017	SMT RATNI DEVI STATE OF RAJ AND ANR	M ASLAM-P
	0204 STAY 6655/2017		

Supplementary Causelist(Filtered)

Monday Dated : 15/01/2018

Court No :11

HON'BLE MR. JUSTICE BANWARI LAL SHARMA

NOTE: 1-CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST

2 IF ANY DOCUMENT IS BEING SUBMITTED BY THE PARTY OR HIS
COUNSEL SAME MAY BE SUBMITTED BEFORE THE OFFICE WELL IN ADVANCE
NO DOCUMENT WILL BE ENTERTAINED DIRECTLY BY THE COURT AT THE
TIME OF HEARING

3 THE COUNSEL SEEKING ADJOURNMENT THROUGH LEAVE NOTE MUST
GIVE ADVANCE INTIMATION TO THE BENCH CLERK AND TO THE OPPOSITE
COUNSEL ABOUT THEIR INTENTION TO SEEK ADJOURNMENT

4 THE HEARING OF CASE LISTED IN DAILY CAUSE LIST DATED
15/01/2018 AT S NO 53 WILL REMAIN ADJOURNED

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
115	CRL.W. 511/2017 0113 STAY 5699/2017	SMT LAXMI KANWAR AND ANR STATE OF RAJASTHAN AND ORS.	KARAN PAL SINGH/S P SINGH-P
116	CRL.W. 26/2018 0113 STAY 203/2018	RAJKUMARI STATE OF RAJASTHAN AND ORS	ASHINDRA GAUTAM-P
117	CRL.W. 31/2018 0113 STAY 232/2018	MONIKA SWAMI AND ANR STATE OF RAJASTHAN AND ORS	KARAMVEER/VIJAY PUNIA-P
118	CRL.W. 32/2018 0113 STAY 245/2018	SMT MAMTA SHARMA AND ANR STATE OF RAJASTHAN AND ORS	VIKRAM SINGH SHEKHAWAT-P
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
119	CRL.W. 449/2017 0113 STAY 5123/2017	KEDAR KHUTETA STATE OF RAJ AND ORS	P L HISSARIA-P PRAVEEN KUMAR JHA-R AMIT RATNAWAT/A RAJAWAT-R SUDHIR JAIN-R

Supplementary Causelist(Filterd)
Monday Dated : 15/01/2018
Court No :12
HON'BLE MR. JUSTICE INDERJEET SINGH

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
77	S.T.R. 294/2017 1301 CMS 4464/2017	ASSISTANT COMMISSIONER ANTI EVASION M/S MAHENDRA &MAHENDRA FINANCIAL SER LTD	R B MATHUR-P
78	S.T.R. 295/2017 1301 CMS 4465/2017	ASSISTANT COMMISSIONER ANTI EVASION M/S MAHENDRA &MAHENDRA FINANCIAL SER LTD	R B MATHUR-P

Supplementary Causelist(Filterd)
Monday Dated : 15/01/2018
Court No :13
HON'BLE MR. JUSTICE ASHOK KUMAR GAUR

NOTE: 1.CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST
2. FRESH ADMISSION CASES IN DAILY CAUSE LIST WILL BE TAKEN
AFTER SUPPLEMENTARY CAUSE LIST.
3.THERE WILL BE NO ADJOURNMENT IN HEARING CASES.
ADVOCATES ARE REQUESTED TO PREPARE AND ARGUE THE OLD CASES
4 ADVOCATES, WHO ARE DESIROUS TO TAKE ADJOURNMENT, ARE
REQUESTED TO FURNISH WRITTEN REQUEST IN THIS REGARD TO THE
COURT MASTER, A DAY BEFORE THE DATE OF HEARING

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
108	C.W. 550/2018 0511 CMS 419/2018	ASHWINI SHARMA STATE (TECHNICAL EDUCATION) ORS	SHAILESH PRAKASH SHARMA-P	TANVEER AHAMAD-R
FOR FRESH ADMISSION WITH STAY/BAIL				
109	C.W. 24234/2017 0502 CMS 20977/2017	RAJENDRA KUMAR BALOTIA STATE OF RAJ AND ANR	TANVEER AHAMAD-P TANVEER AHAMAD-P	
110	C.W. 1193/2018 0518 CMS 891/2018	SANTOSH RATHORE UNIVERSITY OF RAJ AND ANR	LOKENDRA SINGH SHEKHAWAT-P	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
111	C.W. 17917/2015 1502	M D DAINIHK BHASKAR CORP LTD &ANR JAGDISH NARAYAN AND ANR	MAHENDRA SHANDILYA-P NITISH BAGRI-P	PRAHLAD SHARMA-R
With				
112	C.W. 17918/2015 1502	M D DAINIHK BHASKAR CORP LTD &ANR OM PRAKASH SHARMA	MAHENDRA SHANDILYA-P NITISH BAGRI-P	PRAHLAD SHARMA-R
With				
113	C.W. 17919/2015 1502	M D DAINIHK BHASKAR CORP LTD &ANR KALYAN PRASAD SHARMA&ANR	MAHENDRA SHANDILYA-P NITISH BAGRI-P	PRAHLAD SHARMA-R
With				
114	C.W. 17920/2015 1502	M D DAINIHK BHASKAR CORP LTD &ANR MADAN LAL SHARMA&ANR	MAHENDRA SHANDILYA-P NITISH BAGRI-P	PRAHLAD SHARMA-R
ADMISSION WITH NOTICE SERVED - REPLY FILED				
115	C.W. 10764/2011 0502 CMS 9907/2011	RAVI KANT MEHTA STATE (ENERGY DEPARTMENT)ORS	ASHOK YADAV-P	PRIYANKA PAREEK-R ANURAG SHARMA AAG-R PARIKSHIT SINGH GC-R
116	C.W. 10698/2014 0502 CMS 9979/2014	SAHRUDDIN STATE OF RAJ AND ORS	ARVIND KUMAR SHARMA-P LOKENDRA SINGH SHEKHAWAT-P	MANU BHARGAVA G C-R
117	C.W. 15217/2016 0507 BEFORE	RAJENDRA PRASAD GUPTA R S R T C AND ORS	SHIV LAL VERMA-P	ANUROOP SINGHI-R MR ANUROOP SINGHI-R
HEARING				
118	C.W. 10758/2011 0502 CMS 9902/2011	VINOD KUMAR BHARGAVA STATE (ENERGY DEPARTMENT)ORS	ASHOK YADAV-P	PRIYANKA PAREEK-R ANURAG SHARMA AAG-R

Supplementary Causelist(Filtered)

Monday Dated : 15/01/2018

Court No :15

HON'BLE MR. JUSTICE VEERENDR SINGH SIRADHANA

NOTE: 1-CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST

2 THE HEARING OF CASE LISTED IN DAILY CAUSE LIST

DATED 15/01/2018 AT SR NO 282 WILL REMAIN ADJOURNED

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
358	C.W. 20142/2017 0509 SENIOR CITIZEN	RADHEY SHYAM SHARMA STATE (MEDICAL & HEALTH) ORS	VINOD KUMAR SHARMA-P RISHI PAL AGARWAL ADD G C-R PARIKSHIT SINGH DY G C-R
359	C.W. 231/2018 0510 CMS 174/2018	NITIN KHAROL STATE (RURAL DEVELP & PANCHAYATI) ORS	RAM PRATAP SAINI-P
360	C.W. 447/2018 0510 CMS 329/2018	MUKESH KUMAR JAT STATE (RURAL DEVELP & PANCHAYATI) ORS	LAXMI KANT (MALPURA)-P
361	C.W. 473/2018 0510 CMS 352/2018	SUNIL CHOUDHARY STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
362	C.W. 856/2018 0510 CMS 638/2018	RAVI KUMAR STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
FOR ORDERS - ON INTERIM APPLICATIONS			
363	C.W. 999/2015 0515 APPL 51122/2017 CMS 870/2015	NAJEEB NAQVI STATE (PANCHAYATI RAJ DEP)ANR	MAHENDRA SHAH V SHAH-P S K GUPTA AAG-R S K GUPTA A A G-R
364	C.W. 7964/2016 0507 APPL 23541/2017 APPL 35978/2017 APPL 75476/2017	GOPIRAM KUMAWAT STATE (FINANCE DEPARTMENT)ORS	MAHENDRA SHAH V SHAH-P AASHISH SHARMA-R
365	C.W. 11961/2016 0515 APPL 75814/2017	RAM PRASAD MEENA &ANR STATE (HIGHER EDUCATION)ANR	MAHENDRA SHAH V SHAH-P M.F.BAIG-R
With			
366	C.W. 2984/2016 0516 CMS 2601/2016	RAJENDRA KUMAR STATE (EDUCATION DEPARTMENT)ORS	K N SHARMA SUBHASH-P AAG AASHISH SHARMA-R M.F.BAIG-R MANU BHARGAVA G C-R
With			
367	C.W. 11951/2016 0515 CMS 10731/2016	NARENDRA KUMAR MEENA STATE (EDUCATION DEPARTMENT)ANR	MAHENDRA SHAH V SHAH-P MANU BHARGAVA G C-R M F BAIG-R
With			
368	C.W. 11959/2016 0515 CMS 10738/2016	HEMANT KUMAR DAMOR STATE (HIGHER EDUCATION)ANR	MAHENDRA SHAH V SHAH-P MANU BHARGAVA G C-R M F BAIG-R MANU BHARGAVA G C-R
FOR FRESH ADMISSION WITH STAY/BAIL			

Supplementary Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
369	C.W. 24190/2017 0510 CMS 20941/2017	LEENA DAMORE STATE (EDUCATION DEPARTMENT) ORS	PRATYUSH RAJ-P
370	C.W. 24192/2017 0510 CMS 20942/2017	SMT JAYMALA PANERI STATE (EDUCATION DEP)ORS	PRATYVSH RAJ-P
371	C.W. 130/2018 0515 CMS 104/2018	JYOTI JANGID HIGH COURT OF JUDICATURE	SHOBHIT TIWARI-P
372	C.W. 913/2018 0515 CMS 684/2018	RAM SINGH JAT STATE OF RAJ AND ORS	R K KASANA SUDESH KASANA-P
373	C.W. 924/2018 0515 CMS 691/2018	MUKESH KUMAR MEENA U O I AND ORS	ANIL SHUKLA R GAUTAM-P
374	C.W. 939/2018 0513 CMS 701/2018	JAGDEEP SINGH STATE (RURAL DEVELP & PANCHAYATI) ORS	VINOD JHAJHARIA MAMTA-P
375	C.W. 944/2018 0515 CMS 706/2018	SUNITA MEENA STATE OF RAJ AND ANR	HIMANSHU JAIN-P
376	C.W. 948/2018 0513 CMS 708/2018	ASHOK KUMAR BORAN STATE OF RAJ AND ORS	VINOD JHAJHARIA MAMTA-P
377	C.W. 949/2018 0513 CMS 709/2018	DEVENDRA SINGH STATE (RURAL DEVELP & PANCHAYATI) ORS	VINOD JHAJHARIA MAMTA-P
378	C.W. 971/2018 0506 CMS 725/2018	ASHOK KUMAR DHAKA AND ORS STATE OF RAJ AND ORS	GAJENDER SHARMA-P
379	C.W. 973/2018 0510 CMS 729/2018	VASUDEV SHARMA STATE (RURAL DEVELP & PANCHAYATI) ORS	VANDANA SHARMA-P
380	C.W. 975/2018 0510 CMS 731/2018	RAMESH JANGIR STATE (RURAL DEVELP & PANCHAYATI) ORS	VANDANA SHARMA-P
381	C.W. 1037/2018 0510 CMS 774/2018	SARITA BAI BAIRWA STATE OF RAJ AND ORS	YOGENDRA KUMAR CHARANAWAT-P
382	C.W. 1040/2018 0515 CMS 775/2018	DILEEP KUMAR AND ORS R S R T C AND ORS	PRADEEP KALWANIA SUSHILA-P
383	C.W. 1061/2018 0515 CMS 787/2018	KARAN VEER U I O AND ANR	R B SHARMA (GANTHOLA)-P
384	C.W. 1078/2018 0510 CMS 796/2018	SAJJANA SAINI STATE (EDUCATION DEPARTMENT) ORS	BHARAT SAINI SONIYA SAINI-P
385	C.W. 1081/2018 0515 CMS 798/2018	SAMAY SINGH MEENA STATE OF RAJ AND ANR	SUNIL KUMAR SINGODIYA-P

Supplementary Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
386	C.W. 1083/2018 0515 CMS 800/2018	NARENDRA SINGH YADAV STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
387	C.W. 1084/2018 0510 CMS 801/2018	SMT MANISHA GARG STATE (EDUCATION DEPARTMENT) ORS	SUNIL KUMAR SINGODIYA-P
388	C.W. 1086/2018 0506 CMS 803/2018	REKHA GOSWAMI STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
389	C.W. 1103/2018 0510 CMS 817/2018	RANDHIR SINGH SHEKHAWAT AND ORS STATE OF RAJ AND ORS	SURESH KUMAR PRIYANKA-P
390	C.W. 1104/2018 0510 CMS 818/2018	SULOCHNA STATE (EDUCATION DEPARTMENT) ORS	SURESH KUMAR SANJAY-P
391	C.W. 1163/2018 0515 CMS 866/2018	AMIT KUMAR AND ORS DIRECTOR OF POLICE AND ANR	MANISH KUMAR SHARMA-P
392	C.W. 1166/2018 0506 CMS 868/2018	JYOTI PALIWAL AND ORS STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
393	C.W. 1170/2018 0513 CMS 871/2018	SMT ITEE SHRI MAHESHWARI AND ORS STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
394	C.W. 928/2018 0510	NIYAJ MOHAMMED KHAN STATE OF RAJ AND ORS	DINESH YADAV D BURMAN-P
395	C.W. 929/2018 0510	MAMTA ASWAL STATE OF RAJ AND ORS	DINESH YADAV-P
396	C.W. 945/2018 0510	PRAKASH CHAND KALBELIYA STATE OF RAJ AND ORS	MANOJ OJLA-P
397	C.W. 984/2018 0515	NAVNET KUMAR SHARMA STATE (EDUCATION DEPARTMENT) ORS	RAJ KUMAR SHARMA-P
398	C.W. 1060/2018 0510	SUMAN KUMARI DHAYAL STATE OF RAJ AND ORS	MAHENDRA SHARMA-P
399	C.W. 1067/2018 0513	MOHAN SINGH SHEKHAWAT STATE (RURAL DEVELP & PANCHAYATI) ORS	NAVEEN DHUWAN-P
400	C.W. 1068/2018 0513	ASHISH JAIN AND ANR STATE (RURAL DEVELP & PANCHAYATI) ORS	NAVEEN DHUWAN-P
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
401	C.W. 878/2017 0505 CMS 817/2017	SHARWAN KUMAR MEENA STATE (EDUCATION DEPARTMENT) ANR	GANESH MEENA S N MEENA-P
402	C.W. 21277/2017 0515 CMS 18627/2017	SANDEEP KUMAR STATE (PANCHAYATI RAJ) ORS	AJAY GADHWAL SANJAY KHAN-P SK GUPTA-R

**Supplementary Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
403	C.W. 477/2018 0510 CMS 357/2018	OM PRAKASH MEGHWAL STATE (ELEMENTARY EDU)ORS	SUNIL KUMAR JAIN-P	
ADMISSION WITH NOTICE SERVED - REPLY FILED				
404	C.W. 2842/2014 0515 CMS 2762/2014	MAHENDRA KUMAR AND ANR RAJ UNIVERSITY OF HEALTH SCI ORS	SARANSH SAINI-P	DARSHAN SHREE VERMA-R M.A. KHAN ADV-R
405	C.W. 16318/2015 0515	SHIV KUMAR SINGH &ORS STATE (EDUCATION DEPARTMENT)ORS	ASHOK YADAV-P	RAM PRATAP SAINI-R MR PARIKSHIT SINGH DYGC-R S K GUPTA AAG-R
406	C.W. 3360/2017 0515 CMS 3360/2017	DR NAVEEN KUMAR SIMATWAL R P S C AJMER AND ORS	VIJAY POONIA ANIL KUMAR-P	NITIN JAIN-R GUNJAN PATHAK-R SANJEEV SINGHAL DY G C-R
407	C.W. 4310/2017 0521	KARAN SINGH JATAV STATE OF RAJ AND ORS	AJATSHATRU MINA-P	RISHI PAL AGARWAL ADD G C-R MANU BHARGAVA G C-R PARIKSHIT SINGH DY G C-R
408	C.W. 11497/2017 0515 CMS 10310/2017	DHARA SINGH GURJAR R P S C AJMER	ASHOK YADAV-P	MR.M.F.BAIG-R
FOR HEARING				
409	C.W. 4717/2011 0515	MALI RAM SHARMA AND ORS STATE OF RAJ & ORS	R P VIJAY-P ANAND SHARMA-P	M FAISAL BAIG DY G C-R G L SHARMA-R HIMMAT SINGH BIKARWAR-R PARIKSHIT SINGH DY G C-R

Supplementary Causelist(Filtered)
Monday Dated : 15/01/2018
Court No :16
HON'BLE MR. JUSTICE PANKAJ BHANDARI

**NOTE: 2ND BAIL BE READ IN THE CASES LISTED IN DAILY CAUSE LIST DATED
15/01/2018 AT S NO 39 AND 69.**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (439 CR.P.C.)			
126	CRL.M.(BAIL) 17031/2017 0202	DINESH TOMAR STATE OF RAJASTHAN THROUGH PP	KAPIL GUPTA/AJAY RAJAWAT-P P.P.-R MANOJ AVASTHI-R
With			
127	CRL.M.(BAIL) 609/2018 0202	BHUPENDRA SINGH@KALUA@KALLU SIKARWAR &OR STATE OF RAJASTHAN THROUGH PP	ANIL UPMAN/H R GURJAR-P P.P.-R
128	CRL.M.(BAIL) 17747/2017 0202	SUDHIR KUMAR SHARMA STATE OF RAJASTHAN THROUGH PP	LOKENDRA SINGH SHEKHAWAT-P P.P.-R MANISH GUPTA-R
129	CRL.M.(BAIL) 115/2018 0202	MAHENDRA STATE OF RAJASTHAN THROUGH PP	P C DEWANDA/R BOCHALIYA-P P.P.-R
FOR ORDERS (438 CR.P.C.)			
130	CRL.M.(BAIL) 16423/2017 0201	KAJOD MAL STATE OF RAJ ASTHAN THROUGH PP	VIKAS KABRA-P P.P.-R
FOR ORDERS - DEFECT CASES			
131	CRL.M.(BAIL) 257/2018 CONNECT WITH CRLA 38/2018 LISTED IN DAILY CAUSE LIST DATED 15/01/2018 AT S NO 100	BAGIRTH@VIJAY KUMAR STATE OF RAJASTHAN THROUGH PP	OMVEER SINGH SAINI-P P.P.-R
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
132	CRL.M.PET. 4035/2017 0204 BEFORE STAY 4221/2017	IRFAN KHAN AND ORS STATE OF RAJASTHAN AND ANR	PRADEEP CHAUDHARY-P P.P.-R AJAY KUMAR JAIN/ADITYA J-R
With			
133	CRL.M.PET. 5278/2017 0204	RESHMA KHAN STATE OF RAJASTHAN THROUGH PP	LOKENDRA SINGH-P

Supplementary Causelist(Filterd)

Monday Dated : 15/01/2018

Court No :17

HON'BLE MR. JUSTICE MAHENDRA MAHESHWARI

NOTE: AFTER LUNCH CASES LISTED IN SUPPLEMENTARY CAUSE LIST WILL BE
TAKEN FIRST AND ON COMPLETION AGAIN THE MAIN CAUSE LIST WILL BE
TAKEN

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
96	C.M.A. 6336/2017	UNITED INDIA INSURANCE CO LTD ARPIT SANKHALA AND ORS	N L VERMA-P
	0603 STAY 4619/2017		

Supplementary Causelist(Filterd)

Monday Dated : 15/01/2018

Court No :18

HON'BLE MR. JUSTICE SANJEEV PRAKASH SHARMA

S.No.	Case Type /No	Title of The Case	Name of Advocate	
TO BE MENTIONED				
94	C.W. 4224/1999	M D R S R T C JAIPUR PRESIDENT ALL INDIA TRADE UNIO	J K SINGHI-P ANISHA JAIN-P MUKESH KUMAR VERMA-P VIBHOR SHARMA-P VINAYAK JOSHI-P	S N MATHUR-R KUNAL RAWAT-R SURESH KASHYAP-R
1502 BEFORE				
FOR ORDERS				
95	C.C.P. 1133/2016	BHAGWAN SAHAI SHARMA SHRI ALOK AND OTHERS	BANWARI SHARMA-P	D PAREEK-R
2401				
FOR ORDERS - ON INTERIM APPLICATIONS				
96	C.C.P. 1114/2016	KALU LAL AND ORS SHRI ASHOK KUMAR MEENA AND OTHERS	SANDEEP PATHAK-P	DHARMENDRA PAREEK AGC-R
2401 APPL 1819/2018				
FOR FRESH ADMISSION- WITH STAY/BAIL				
97	C.W. 18254/2017	SUNITA AND ANR SMT GUMANI DEVI AND ORS	CHIRANJI LAL SAINI-P	
4300 CMS 16178/2017				
98	C.W. 18646/2017	AMAR SINGH MUNICIPAL COUNCIL AND ANR	J K MOOLCHANDANI-P	
4300 CMS 16523/2017				
99	C.W. 21757/2017	AMAN SAMANTI	NIKHLESH KATARA-P	
4300 CMS 19000/2017				
100	C.W. 22231/2017	SMT PURNIMA RAO MUNDEL PRASHANT RAO	NALIN G NARAIN MADHO-P	
1103 CMS 19409/2017				
101	C.W. 23496/2017	KUSUM JAIN SHIVNARAYAN	RAVI SHANKAR RASHMI JAIN-P	
4300 CMS 20456/2017				
102	C.W. 11/2018	ICICI BANK LTD RAKESH KAPOOR AND ORS	SURUCHI KASLIWAL-P	
4300 CMS 8/2018				
103	C.W. 12/2018	ICICI BANK LTD RAKESH KAPOOR AND ORS	SURUCHI KASLIWAL-P	
4300 CMS 9/2018				
104	C.W. 13/2018	ICICI BANK LTD RAKESH KAPOOR AND ORS	SURUCHI KASLIWAL SUKRITI-P	
4300 CMS 10/2018				
105	C.W. 269/2018	SMT RAJNI SHARMA KALU RAM MEENA AND ORS	PRAHLAD SHARMA-P	MANOJ BHARDWAJ RAJESH-R
4300 CMS 193/2018				
FOR FRESH ADMISSION- WITHOUT STAY/BAIL				
106	C.C.P. 1873/2017	POORANMAL RAIGER SMT VEENU GUPTA AND ORS	NARENDRA MISHRA-P	
2401				
FOR ADMISSION - NOTICE SERVED REPLY NOT FILED				
107	C.C.P. 823/2017	MR HITESH KUMAR MR NARESH PAL GANGWAL AND ORS	NAINA SARAF-P	M FAISAL BAIG-R S.K.GUPTA-R
2401				
108	C.C.P. 1412/2017	SAGAR MAL SHRI ASHIM KHURANA CHAIRMAN S S C	R B SHARMA (GANTHOLA)-P	MR R D RASTOGI ASC-R
2401				

Supplementary Causelist(Filterd)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION - NOTICE SERVED REPLY NOT FILED			
109	C.C.P. 1830/2017	RITESH RATHORE STATE OF RAJ AND ORS	TANVEER AHAMAD-P SHYAM ARYA AAG-R S K GUPTA AAG-R
	2401		
FOR ADMISSION - NOTICE SERVED REPLY FILED			
110	C.C.P. 868/2017	BABU LAL MEENA SHRI DEEPAK UPRETI AND ORS	PRADEEP KALWANIA-P G S GILL AAG-R
	2401		

Supplementary Causelist(Filtered)
Monday Dated : 15/01/2018
Court No :19
HON'BLE MR. JUSTICE ALOK SHARMA

NOTE: CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - ON INTERIM APPLICATION				
76	C.W. 294/2018 5600 AS A FIRST CASE CMS 213/2018	AMAR SINGH STATE OF RAJ AND ORS	DILIP SHARMA S K SHARMA-P	
77	C.W. 311/2018 5400 AS A FIRST CASE CMS 222/2018	VINEET MAHAVAR AND ANR MUNICIPAL CORPORATION	DILIP SHARMA S K SHARMA-P	
FOR FRESH ADMISSION- WITH STAY				
78	C.W. 21792/2017 0703 CMS 19029/2017	DR YOGESH KUMAR AACHARYA ASHOK KUMAR	AKANKSHA SAXENA-P	NASEEMUDDIN QAZI-R
79	C.W. 22504/2017 2612 CMS 19631/2017	NIRMALA GIRLS SR SEC SCHOOL & ANR C B S E	AJEET BHANDARI-P	M S RAGHAV-R MS RAGHAV-R
80	C.W. 537/2018 2609 CMS 408/2018	CHOUDHARY EDUCATIONAL INSTITUTE NRC NCTE AND ANR	M S RAGHAV VISHWAS SAINI-P	SHWETA PAREEK ROY-R
81	C.W. 880/2018 2612 CMS 653/2018	PURUSHOTTAM GURJAR & ANR RAJ UNIVERSITY OF HEALTH & ORS	A R MEENA-P	ASHISH KUMAR SINGH-R
FOR ADMISSION FRESH WITHOUT STAY				
82	C.W. 672/2018 2200	SURENDRA SINGH KUNTAL MAHARAJA SURAJMAL BRIJ UNIVERSITY ANR	DR PUSHPENDRA PAL SINGH-P	MANU BHARGAVA-R SHIVENDRA SINGH-R
FOR ORDERS - ON INTERIM APPLICATION				
83	C.W. 7506/2016 5300 APPL 67113/2017	CHARAN RENEWABLE ENERGY PVT LTD STATE OF RAJ AND ORS	DINESH YADAV SHAILY-P	AASHISH SHARMA-R MR. RAJENDRA PRASAD AAG-R
84	C.W. 17860/2017 2612 APPL 70172/2017 CMS 15831/2017	B L M COLLEGE OF NURSING AND ORS UTSAV SHARMA	PUNEET SHARMA JITENDRA-P	RAJENDRA DIXIT-R
FOR ADMISSION-NOTICE SERVED REPLY NOT FILED				
85	C.W. 24065/2017 0703	M D S SEVA NYAS DAYANAND BHAWAN ARYA SAMAJ RAMPURA KOTA	RAJAT RANJAN-P	SANJAY MEHRISHI-R SANJAY MEHRISHI-R
FOR ADMISSION- NOTICE SERVED REPLY FILED				
86	C.W. 5956/2015 5200 APPL 37735/2016 CMS 5282/2015 SENIOR CITIZEN	HARI NARAIN AND ANR ADDI DISTRICT COLLECTOR ORS	G BARDHAR KAPIL BARDHAR-P KAPIL BARDHAR UMESH DUBE-P	B C JAIN-R DHARMENDRA PAREEK ADD G C-R
87	C.W. 19861/2017 2700 BEFORE CMS 17564/2017 SENIOR CITIZEN	MOHAMMED YUSUF RAJASTHAN BOARD OF MUSLIM WAQF & ORS	S ZAKAWAT PRATEEK MATHUR-P	AAG AASHISH SHARMA-R G S GAUTAM ANURAG PAREEK-R

**Supplementary Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ADMISSION- NOTICE SERVED REPLY FILED				
88	C.W. 8616/2017 5600 2ND CMS 9439/2017 3RD CMS 19296/2017	SMT VINITA MEHTA STATE (URBAN DEVLOP AN HOUSING DEPT)ORS	MANOJ BHARDWAJ A JAIN-P AKHILESH JAIN-P	PARAG RASTOGI-R
89	C.W. 12158/2017 6200 CMS 10831/2017	M/S SHIV TRADERS AND ANR STATE OF RAJ AND ORS	RAJAT RANJAN-P	MR. J M SEXENA, AAG-R
FOR HEARING				
90	C.W. 6950/2016 2700 AT 02-00 PM BEFORE	SMT BANO JAHAN BEGUM ABDUL KHALIQ ELAHI&ORS	AMIN ALI-P	SANJAY SHARMA-R
With				
91	C.W. 20498/2012 2700	ASHASAN ELAHI DISTRICT AND SESSION JUDGE ORS	G P SHARMA M C GUPTA-P PRATEEK SINGH-P R K DAGA-P	AMIN ALI-R
With				
92	C.W. 5084/2013 0800	SMT BANO JAHAN BEGUM ADDI DISTRICT AND SESSION ORS	AMIN ALI-P	SHEETAL MIRDHA-R
With				
93	C.W. 11671/2013 0800 CMS 9580/2013	SMT BANO JAHAN BEGUM ADDI DISTRICT AND SESSION ORS	AMIN ALI-P	LAXMIKANT-R

Supplementary Causelist(Filterd)
Monday Dated : 15/01/2018
Court No :20
HON'BLE MR. JUSTICE PRAKASH GUPTA

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
79	C.Ist.Appl 601/2016 3800	CHANGRAM SMT MANJU DEVI AND ORS	N K MEENA-P PRAKASH THAKURIA-P	
80	CRL.M.(BAIL) 9830/2017 0202 2ND BEFORE	KALU ALLIAS RAJ KUMAR BANJARA STATE OF RAJASTHAN THROUGH P P	RAVI KUMAR KASLIWAL-P	P.P.-R AMIT DADHICH-R
FOR HEARING				
81	C.Ist.Appl 86/1979 3800 (PART HEARD) APPL 22445/2017 APPL 23357/2017 APPL 23358/2017 APPL 23359/2017 AT 2-00 PM	PT BANSIDHAR SHARMA DEVAGYA STATE & ORS.	,R P SINGH-P MAMOON KHALID-P RAM RAKH SHARMA-P	S B MATHUR,V S.SRIVASTAVA-R L L GUPTA-R